

[Translation]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, I had also given notice for raising an issue and want to draw your attention and the attention of the House to an important matter. The Dala Cement Factory in Uttar Pradesh having assets worth Rs. 750 crores was sold off for a few crores of rupees. A lot of bungling and malpractices have taken place there. Unarmed workers who were pressing their demands before the General Manager in a normal way were fired upon and more than 200 unarmed workers were killed and the number of missing is not yet known. Mr. Speaker, Sir, this is an important and a serious matter and there should be a discussion on it in the House. *(Interruptions)*

SHRI MUKUL BALKRISHNA WASNIK (Buldana): Mr. Speaker, Sir, hands and feet of innocent Congress workers have been chopped off in Howrah district of West Bengal. Will the Government punish those CPM workers who have indulged in this heinous crime? *(Interruptions)*

MR. SPEAKER: Please resume your seat. You want my ruling, but before I say anything you start speaking. My ruling is that we can discuss it at a proper time and that time will come.

(Interruptions)

[English]

SHRI SRIKANTA JENA: Sir, this is a very serious matter. The trade union has said that more than 29 persons have been killed. The Dala Cement Factory had been sold by the previous Government to Mr. Dalmia who is the supporter of the BJP. And now, the present UP Government is also protecting the case..... *(Interruptions)*.....

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, I would like to know the action being taken by Government in the case of kidnapping of Execu-

tive Director of Indian Oil Corporation, Shri Doraiswamy, on 28 June, this year. Incidents of kidnappings are on the rise, whether be it in Kashmir or in Assam and due to the tactics of the extremists, all the staff of the Indian Oil Corporation and the Government servants are a demoralised lot. I would like to know the steps Government propose to take to ensure their safety. How his release will be secured and whether any negotiations have taken place? The Government should provide detailed information to the House in the matter. *(Interruptions)*

[English]

SHRI NIRMAL KANTI CHATTERJEE: Sir, something very serious is happening in Assam. A Soviet citizen has been killed in our soil and in the meantime, a demand has been raised in Assam that Assam be delinked from India. Sir, we do have a suspicion that foreign imperialists are trying to conquer and divide it from our country, trying to dismember our country as also our relationship with Soviet Union. What is important is that the Government must immediately come out with a statement on what is happening in Assam. How long can this situation be tolerated in our land? I want an assurance from the Minister that we will not forfeit either delinking Assam from our country or delinking our friendship with the Soviet Union. The Prime Minister is here. We want an assurance from him on this point. *(Interruptions)*

MR. SPEAKER: May I ask the members to take their seats? Please take your seats.

(Interruptions)

[Translation]

MR. SPEAKER: An hon. Member is speaking, you please take your seat.

(Interruptions)

[English]

MR. SPEAKER: Please do not stand in the gangway. Let that gentleman speak.